

cars in India and for obtaining technical expert knowledge in that connection. The cars thus assembled are generally considered suitable for Indian roads.

(b) Under the Overseas Scholarship Scheme of the Government of India, five students in 1945-46 and one student in 1946-47 were deputed to foreign countries for training in automobile engineering.

CIGARETTES

***917. Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of cigarettes manufactured in India and the variety of tobacco used therefor;

(b) the money value of the same;

(c) the total import of cigarettes in 1950-51 and the value thereof; and

(d) the steps, if any, taken for a gradual decrease of the imports of the same?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). A statement is laid on the Table of the House. [See Appendix, V, annexure No. 17.]

(d) Imports of cigarettes are allowed on a restricted cases. Only token imports are permitted to the extent of ten per cent. of half of best year's imports.

AKASHAVANI STATION, MYSORE

***918. Shri Madiah Gowda:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the present transmission strength of the Akashvani (A.I.R.) Station at Mysore;

(b) the area that it is serving;

(c) whether there is a proposal to improve the transmission power; and

(d) if so, when it will be done?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The Mysore Station has a 250 watt medium-wave transmitter and a 350 watt short-wave transmitter.

(b) The medium-wave transmitter has a service range of 15 miles while the short-wave transmitter covers almost the whole of Mysore State.

(c) No.

(d) Does not arise.

SURVEY OF RAW MATERIALS FOR COTTAGE INDUSTRIES

***919. Shri Madiah Gowda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any State Governments have conducted survey of raw-materials in their States, to help introduction of cottage industries; and

(b) whether reports are published and made available to the public?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No, Sir, not so far as I am aware.

(b) Does not arise.

CLOSURE OF FACTORIES

***920. Shri Tushar Chatterjea:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the following factories: Tatanagar Foundry Co. Ltd., Belur, Howrah District; United Iron and Steel Corporation, Belur, Howrah District; Plastic Moulders Ltd., Lil-loah, Howrah District; Belur Glass Works, Belur, Howrah District; Hindusthan Motor Works, Uttarpura, Hoogly District, have been closed down:

(b) if so, the reason of the same; and

(c) whether the workers thrown out of work due to the closure of the above factories have been given full compensation?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 18.]

(c) Government have no information.

FOREIGN CAPITAL

***921. Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of investment of foreign capital in India as a result of the sanctioned schemes of the Government of India under "Stimulating Capital Investment";

(b) the names of the industries involving foreign investment; and the places where they are situated;

(c) the names of countries which have displayed an interest in providing technical "know how" to India or